

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 262**  
**14(ND)2013**

**IN THE MATTER OF:**  
**Sidharth Gupta**

... **Applicant/Petitioner**

**Vs.**

**Rekha Gupta & Ors.**

... **Respondent**

**Under Section: 397-398**

**Order delivered on 17.03.2021**

**CORAM:**  
**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Adv Saurabh Kalia and Adv Kanvi Nagpal, For Petitioner

**ORDER**

Renotify this case on 05.05.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**